

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 379 OF 2017 &  
IA NO. 1157 OF 2017**

**Dated: 26<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**TANGEDCO**

**...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. G. Umapathy  
Mr. S. Vallinayagam  
Ms. Amali  
Mr. Jeya Prakash Tangede

Counsel for the Respondent(s) : Ms. Anushree Bardhan for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **16.11.2018.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*mk/kt*